

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 171 & 172 of 2014**

**Dated : 22<sup>nd</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Energy Transmission Corporation Ltd. ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors.  
.... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Counsel for the Respondent(s) : Mr. S.R. Pandey (Rep.) for R.1  
Ms. Shruti  
Mr. A. Gupta for R.2**

**ORDER**

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter on **15.09.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/js